(c) Government has taken following measures to expedite the pace of road projects:

- (i) Chief Secretaries of various State Governments have been requested to constitute Empowered Committees under their chairmanship with Secretaries of concerned departments as members to resolve issues related to land acquisition, forest / wildlife clearance, allotment of quarries etc.
- (ii) Ministry of Environment & Forest (MoEF) has given the General Approval under section 2 of forest (conservation) Act, 1980 for diversion of forest land required for construction / widening of roads for construction/ widening of roads entrusted to BRO in the area falling within 100 kilometers aerial distance from the Line of Actual Control (LAC) and for link roads between Border Roads in the area within 100 kilometer aerial distance from the Line of Actual Control (LAC) and National Highways / State Highways / Other roads subject to certain conditions.
- (iii) Outsourcing has been allowed to augment capacity of BRO
- (iv) Long Term Roll On Work Plan (LTROWP) and Long Term Equipment Plan (LTEP) have been approved.
- (v) Enhanced financial and administrative powers have been given to the executives of BRO.

(d) to (f) The delays in execution of road projects are mainly due to delay in clearances etc. However, where required Chief Engineer Projects are counselled to show greater diligence in the achievement of laid down targets.

Budget allocation for modernization of armed forces

977. SHRI A.U. SINGH DEO: Will the Minister of DEFENCE be pleased to state:

(a) the total amount or quantum of money required and that allocated in the Budget for modernization of the armed forces, and the details thereof *vis-a-vis* the army, the navy and the air force;

(b) the details of the proposals under process for modernization of armed forces, and the details thereof *vis-a-vis* the army, the navy and the air force; and

Unstarred Questions

(c) the priority thereof and what are the basis of prioritizing equipment in the armed forces (guns, submarines, helicopters, etc.)?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) The position of service-wise requirement projected *vis-a-vis* allocation in BE 2014-15 for modernization of Armed Forces is as under:-

		(Rupees in crore)
Service	Projection	Allocation
Army	33,167.15	20,935.41
Navy*	26,238.08	22,394.23
Air Force	59,606.89	31,818.39
Total	1,19,012.12	75,148.03

* Including Jt. Staff.

(b) and (c) The Government constantly reviews the security scenario and accordingly decides to induct appropriate defence weapons / equipment. Modernisation of Defence Forces is a continuous process based on threat perception, operational challenges, technological changes and available resources. The process is based on a 15 year Long Term Integrated Perspective Plan (LTIPP), five year Services Capital Acquisition Plan (SCAP) and Annual Acquisition Plan (AAP). Procurement of equipment and weapon systems is carried out as per the AAP in accordance with the Defence Procurement Procedure.

Bottlenecks in developing ARMIS

978. SHRIMATI RENUKA CHOWDHURY: Will the Minister of DEFENCE be pleased to state:

(a) whether India has been attempting to build its own Airborne Reconnaissance Multisensor Imagery Intelligence Systems (ARMIS) for over a decade;

- (b) if so, the bottlenecks in developing the ARMIS; and
- (c) the time by which indigenous production of ARMIS is likely to start?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) Defence Research and Development Organisation (DRDO) has developed Unmanned Airborne Reconnaissance Vehicle, Nishant with imagery payload, which has already undergone